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O.A. 566/2005

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Rejoinder filed - copy
served - for further
orders.

~~Order dated 05.07.2006~~

D.S.
3/3/06

Regr.

Order dated 05.07.2006

Order dt. 6.3.2006

Rejoinder has
already been filed
after service of copy
on the other side.
Hearings are complete.

List the matter
for final hearing
after showing it on
Ready List.

On repeated calls,
neither the applicant nor his
counsel is present. Accordingly,
the O.A. is dismissed for
default.

Mr. V.B. Mahapatra,
learned Sr. C.G. Sec., appearing
for the Respondents is present.

[Signature]
06.03.06
DN. REGISTRAR

[Signature]
CHAIRMAN
[Signature]
MEMBER (A)

Copy of Order may
be given to both the
Counsel.

[Signature]
19.7.06

[Signature]
19.7.06
S.O. (J)